

वाणिज्य मंत्रालय में श्री पूति विभाग में राज्य मंत्री (श्री निहार रंजन लास्कर):
(क) जी नहीं।

(ख) राज्य व्यापार निगम तथा खनिज व धातु व्यापार निगम द्वारा किए गये निर्यातों का सरकार तथा साथ ही गैर सरकारी अभिकरणों द्वारा निरीक्षण किया जा रहा है।

(ग) जी नहीं।

(घ) प्रश्न नहीं उठता।

Amount of Accumulated Dues to Public Financial Institutions From 25 Top Industrial Houses

4654. SHRI VIRDHI CHANDER JAIN :
SHRI SURAJ BHAN :

Will the Minister of FINANCE be pleased to state:

(a) the total amount of accumulated dues to the public financial institution from each of 25 top industrial houses as on 31 March, 1984; and

(b) the comparative figures as on March, 31, 1980, 1981, 1982 and 1983 ?

THE DEPUTY MINISTER IN THE MINISTER OF FINANCE (SHRI JANARDHANA POOJARY) :
(a) and (b) : The information readily available with the Government relates to the amount of arrears due from each of the top twenty large industrial houses to the all India financial institutions viz. Industrial Development Bank of India, Industrial Finance Corporation of India, Industrial Credit and Investment Corporation of India, Industrial Reconstruction Corporation of India, Life Insurance Corporation of India, General Insurance Corporation of India and Unit Trust of India as on 31.12.1981, 31.12.1982, 31.12.1983 and 31.1.1984 and the same is given in the attached statement.

Name of the Industrial Houses	Amount of arrear as on (Rs. in lakhs)			
	31.12.1981	31.12.1982	31.12.1983	13.1.1984
1	2	3	4	5
1. Tata	—	30.66	7.08	7.04
2. Birla	4.44	137.62	99.70	87.93
3. Mafatlal	96.71	8.75	9.51	4.19
4. J.K. Singhania	144.71	143.21	167.95	161.42
5. Thapar	158.73	254.58	372.43	196.01
6. A.C.C.	—	5.95	7.50	—
7. I.C.I.	51.03	84.67	14.30	—
8. Sarabhai	10.29	17.22	0.12	—
9. Bangur	0.13	17.88	38.26	38.25
10. Kirloskar	281.44	226.66	266.37	25.76
11. Reliance	0.31	—	3.01	—

	1	2	3	4	5
12. Shree Ram	18.41		1.67	—	—
13. Ashok Leyland	—		—	1.17	—
14. Hindustan Lever	—		—	—	—
15. Modi	55.03		64.42	153.71	130.32
16. Scindia	—		—	—	—
17. T VS Iyengar	—		3.40	—	—
28. Mahindra and Mahindra	—		—	—	—
29. Larson and Toubro	—		—	—	—
20. Bajaj	0.90		10.72	4.93	6.44
	<u>822.13</u>		<u>1007.41</u>	<u>1146.48</u>	<u>657.36</u>

High Level Investigation into Desertion in the Army

4655. SHRI N.E. HORO :

SHRI K.A. SWAMI :

SHRI M. ARUNACHALM :

Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 86 on 27th July, 1984 regarding High level investigation into Ramgarh desertion and state:

(a) whether court of enquiry has completed its investigations;

(b) if so, the number of soldiers deserted, quantity of ammunitions looted from the armoury, the number of vehicles commandeered by them;

(c) whether all the deserters have since been captured, killed or missing and the ammunitions and vehicles recovered, if so, the details thereof;

(d) whether any foreign hand or element identified in the mutinous actions; and

(e) action recommended for preventing mutiny by military personnel

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) ; (a) No, Sir.

(b) to (e) Details regarding number of soldiers, the quantity of arms and ammunition, number of vehicles and the agencies involved in this incident will be available when the Court of Inquiry proceeding are completed.

Loans Given by Nationalised Banks to Small Scale Industries¹ in Karnataka and Bihar.

4656. SHRI K. MALLANNA :
SHRI N.E. HORO:

Will the Minister of FINANCE be pleased to state :

whether loans given by nationalised banks are not adequate for the industrial development of small scale industries in the States of Karnataka and Bihar?

(b) if so, the reasons for not giving adequate loans;

(c) the details of the loans given by the nationalised banks to small